

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00354/2019

Monday, this the 27th day of May, 2019.

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

M.P.Padmanabhan
Government of India Press, Koratty
KINFRA Park P.O.
Khannanagar, Koratty.
Permanently residing at Munnuttanparambath
Villiappally P.O.-673 542.

Applicant

[Advocate: Mr. John Mani V]

versus

1. Union of India represented by
its Secretary
Ministry of Housing and Urban Affairs
Nirman Bhawan, Maulana Azad Road
New Delhi-110 011.
2. The Director
Directorate of Printing
'B' wing. Nirman Bhavan
Maulana Azad Road
New Delhi-110 011.
3. The Manager
Government of India Press, Koratty
KINFRA Park P.O.
Khannanagar, Koratty-680 309.

Respondents

[Advocate: Ms.Mini R.Menon, ACGSC]

The OA having been taken up on 27th May, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Ms.Mini R.Menon, ACGSC takes notice on behalf of the respondents.

The applicant seeks a favourable consideration of his representation, copy of which is available at Annexure A8 which, he submits, has been made to the second respondent.

2. We feel that the OA can be disposed of at the admission stage by directing the 2nd respondent to take an expeditious decision on the representation so filed. Ordered accordingly. The OA stands disposed of.

**(Ashish Kalia)
Judicial Member**

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the office order No.F.No.16011/4/E-I/2009) dated 27.4.2009 issued by the 3rd respondent.

Annexure A2: Copy of the handing/taking over list dated 2.8.2013.

Annexure A3: Copy of the office order No.17011/4/2016/EI dated 25.11.2016 of 3rd respondent.

Annexure A4: Copy of representation dated 11.8.2017.

Annexure A5: Copy of the Office Memorandum issued by the Assistant Director under the 2nd respondent dated 23.11.2017.

Annexure A6: Copy of the office memorandum F.No.23011/9/2017/EI/1141 dated 12.12.2017 issued by the 3rd respondent.

Annexure A7: Copy of the representation submitted to 3rd respondent dated 1.5.2019.

Annexure A8: Copy of the representation submitted to 2nd respondent dated 1.5.2019.